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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/709/(IB)/2017
NAME OF THE PETITIONER(S) : NOBLE CONSOLIDATED GLAZINGS LTD
NAME OF THE RESPONDENT(S) : MARG LIMITED
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Preeti S. Dasu	Counsel for O.C	Preeti S. Dasu
2.	V. J. ARUL RAJ	Counsel for Resp.	V. J. Arul Raj

ORDER

Counsels representing both the parties are present. Counsel for respondent filed vakalat and prayed for time to file counter. Time is extended at request. Put up on 05.02.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc